

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

CIVIL APPEAL NO(s). 9242 OF 2003

STATE OF U.P.

Appellant (s)

VERSUS

RAJA JAGDISH PD.(DEAD)THROUGH LRS.& ORS.

Respondent(s)

Date: 11/01/2007 This Appeal was called on for hearing today.

For Appellant(s) Ms. Sangeeta Tiwari, Adv.

Mr. Kamlendra Mishra, Adv.

For Respondent(s)

Mr. Rakesh K. Sharma, Adv.

Mr. Shiva Pujan Singh ,Adv

UPON hearing counsel the Court made the following

O R D E R

Send reminder for the service report from the Learned District Judge

concerned in respect of service of notice on unserved respondent No.1(ii).

Four weeks' time is granted to respondent No.1(v), as prayed for, to

file counter affidavit.

List again on 1.3.2007.

(B. Sudheendra Kumar)

Registrar

rd